

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-OCW-49-2020****AND****LD-VC-OCW-50-2020**

Pedro C. Lobo ... Applicant

Versus

Feliciano Couto ... Respondent

Ms. Viola De Mendonca, Advocate for the Applicant.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 19th OCTOBER 2020****P.C. :**

The applicant's counsel informs the Court that when notice was sent to the respondent it was returned with an endorsement that he lives abroad. He has a Power of Attorney, however. According to the applicant's counsel, the address of the Power of Attorney, as provided in the records, is incomplete. Therefore she wants to come up with an application for substituted service of notice.

2. To enable the applicant to do so, post the matter on 02.11.2020.

DAMA SESHADRI NAIDU, J.

NH